

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 3603
ANSWERED ON 17.03.2021

AUCTION OF MINES

3603. SHRI MAHESH SAHOO:

Will the Minister of MINES be pleased to state:

- (a) whether the Government is targeting huge revenue of 75,000 crore rupees from auction of mines in Odisha recently;
- (b) if so, the details of the auction and the estimated revenue likely to be generated by them; and
- (c) whether the Government has achieved its targets in the auction process; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (d): As per the Mines and Minerals (Development and Regulation) Act, 1957 and the Rules framed thereunder, the State Governments are empowered to carry out auction of mineral blocks in accordance with the prescribed law. The expected revenue to be accrued through e-auction process to the State Governments therefrom is contingent upon the final bids at the time of the auction. As per the information received from the State Government of Odisha 15 mineral blocks have been identified for the next phase of auction, out of which 2 mineral blocks will be auctioned with pre-embedded statutory clearances.
